

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1929
ANSWERED ON:17.12.2013
R & R SUB GROUP RECOMMENDATION
Chaudhary Shri Haribhai Parthibhai;Patil Shri C. R.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Environment Sub-group and Resettlement and Rehabilitation (R&R) Sub-group of the Narmada Control Authority (NCA) have recommended for further raising of the height of the dam to the next stage; and

(b) if so, the action proposed to be taken by the Government to expedite the requisite permission for completion of the dam?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

(a) & (b) The Environment Sub-Group of NCA has accorded clearance to the Phase-I proposal i.e. Construction of spillway piers to its full height and bridge and installation of gates (to be kept in raised position) with conditionalities.

The R&R Sub-Group in its 76th meeting held on 12.9.2012 discussed progress of R&R works and the action taken on Opinions/Further Opinion of Grievance Authorities (GRAs) related to Phase-I proposal. The GRA, Madhya Pradesh and GRA, Gujarat, in their opinion have recommended further raising of Dam height. GRA, Maharashtra has expressed reservation in the matter of R&R of project affected families in Maharashtra and indicated points related to the implementation of R&R programme in Maharashtra, vide its opinion dated 8.8.2012.

The Government of Maharashtra in January, 2013 submitted compliance report on the same. A Verification Committee, to check the ground reality of the compliance report of the Government, was constituted which submitted its final report on 27.6.2013. The meeting of the R&R Sub-Group was held on 27.6.2013. Subsequently, complaints and representation were received alleging that the R&R works were not complete at several sites.

These complaints and representations have been forwarded to the Narmada Control Authority for verification.